

✓
10.12.2014

O.A. No. 380 of 2009

Hon'ble Mr. Navneet Kumar, Member (J)

Hon'ble Ms. Jayati Chandra, Member (A)

Appl: Sri Amit Verma for Sri A. Moin.

Resp: Sri Vishal Chaudhary.

Learned counsel for the applicant submits that he has no instructions in this case. Under such a circumstances, the O.A. is dismissed for want of instructions. No order as to costs.

~~ccpy & filed~~ J.A.
Member (A)
Sealed 10-12-14
vidya
Fro/brcm
16-12-14

VR. Agarwal
Member (J)